- (c) What is the quantum of flight of capital from India, through Foreign Banks, since the Bank of England raised its Bank rate to 4 per cent?
- (d) Are the Income Tax Department authorised to examine the Books of Foreign Exchange Banks to sec that no extraneous entries are passed for the purpose of evasion of Income Tax in their Foreign Exchange dealings?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) Under the present rules only regimental funds can be kept outside the treasury or the Reserve Bank or the Imperial Bank of India against security deposits to be lodged by the bank concerned. The actual amount of regimental funds deposited by various Military units with Foreign Banks in India is not known, but the Reserve Bank has reported that the Inspections conducted by the Reserve Bank have not revealed the existence of large Military funds with Foreign Banks.

- (b) Some of the Foreign Banks as well as some Indian Banks have raised their rates of interest on deposits. The raising of the rates was in consonance with the general tendency for interest rates to rise in many countries and was not done for competitive purposes or for the purpose of sending funds to England.
- (c) No flight of capital from India has taken place.
 - (d) Yes, Sir.

CONCESSIONS TO DISPLACED PERSONS

*1011. Prof. D. C. Sharma: Will the Minister of Home Affairs be pleased to state the concessions given to displaced persons in regard to their employment in Government services?

The Deputy Minister of Rome Affairs (Shrl Dater): A statement specifying the concessions is laid on the Table of the House. [See Appendix VI, annexure No 3].

INDIAN STUDENTS IN AUSTRALIA

- *1012. Prof. D. C. Sharma: Will the Minister of Education be pleased to state:
- (a) the number of Indian students studying in Australia at present;
- (b) whether it is a fact that the Australian Government have banned the admission of Indian students in Australian Engineering Institutions; and

(c) if the answer to part (b) above be in the affirmative, the reasons therefor?

The Minister of Education and Natural Resources and Scientific Research (Maniana Anad): (a) 34 Government Scholars. Figures regerding private students are not available.

- (b) Government are not aware of any such ban. In fact four of the Government scholars have actually been sent for Engineering subjects and are studying in Australia.
 - (c) Does not arise.

TINNED ARTICLES

*1013. Prof. D. C. Sharma: Will the Minister of Defence be pleased to state what $i_{\rm S}$ the value of the imported tinned milk, tinned butter and tinned cheese supplied to the forces?

The Deputy Minister of Defence (Sardar Majithia): According to the average of the past three years, the value of tinned milk imported annually is Rs. 57,00,000 approximately. As regards, tinned cheese, so far our demands have been met from im ported stocks available with firms in the country. The annual value of stocks consumed is Rs. 62,000/- approximately. Tinned butter is progured exclusively from indigenous sources

OSMANIA UNIVERSITY (TRANSFER)

*1014. { Shri Heda: Shri P. Ramaswamy:

- (a) Will the Minister of States be pleased to state whether it is a fact that a resolution, urging the Government of India to examine the financial and educational aspects of the proposed transfer of Osmania University to the Centre was discussed in the Hyderabad State Assembly as tabled by an official member?
- (b) Was the opinion in the Assembly forwarded to the Centre, and it so, what are the reactions of the Government of India?
- (c) Is it a fact that the Government of India propose to appoint a new Committee in this connection?

The Deputy Minister of Home Affairs (Shri Datar); (a) Yes,

(b) and (c). Yes. The Government of India have accepted the proposal that a committee of educational experts should be set up to examine the educational and allied questions relating to the proposed reconstitution of the University. A copy of the resolution setting up the Educational Experts Committee is placed on the Table of